

[Shri C. K. Chandrappan]

So I want to know whether the Government will identify the disease and treat the disease and find a practical solution to the problem. That is my question.

SHRI H. M. PATEL: The disease is clear. The MNF has decided to use violence to the maximum extent possible in order to unseat the Government of Brig. Silo and to form a Government of their own party with Laldanga and the MNF people. Therefore it is declared as an unlawful body under the Unlawful Activities Act. Therefore necessary military operations which are necessary are carried on. Until that is done and until certain conditions of peace and normalcy are restored, it is not easy to carry out many programmes. To the extent possible, the programme is being carried out. My hon. friend Mr. Chandrappan will not want me to say that when they have a duly elected Government with a majority, we can only assist them with funds and help and advice and guidance. Beyond that we cannot ourselves proceed to carry out the programmes. We are doing whatever is possible in order that the development aspect of the area is taken care of. We are trying to restore peace and normalcy in that area.

SHRI C. K. CHANDRAPPAN: What about the foreign intervention?

MR. SPEAKER: It is mentioned in the statement but without naming the foreign country.

SHRI H. M. PATEL: It is a pigment of imagination. When he refers to Mr. Atal Bihari Vajpayee, the Foreign Minister, and about the Chinese having given an assurance, certainly that assurance has been given and it is a fact that the Chinese have ceased giving assistance. A question was asked with reference to the dissatisfied elements of India, that is to say, Mizoram, Nagaland or any of those people. When you gave an instance of a raid from Bangladesh which had the Chinese weapon, that I think

is something to which Mr. Vajpayee's agreement may not have extended. But when you say further that there are imperialist forces which are also planning, well that may be so, we do not know. We have no information to that effect. As for certainty with which he gave expression to the fact that these are actually functioning, I will be grateful if he gives me the sources of information on the basis of which he gave expression with such certainty and firmness.

SHRI C. K. CHANDRAPPAN: What is the foreign interference he had referred to in the statement? Let him make it clear.

SHRI H. M. PATEL: I have only mentioned that these Mizoram rebels find shelter both in Bangladesh and in Burma and it is from there they came.

12 56 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

RECOMMENDATION TO RAJYA SABHA TO NOMINATE MEMBER

DR BAPU KALDATE (Aurangabad) I beg to move.

"That this House recommends to Rajya Sabha that they do agree to nominate one member from Rajya Sabha to associate with the Committee on Public Undertakings of this House for the unexpired portion of the term of the Committee ending on the 30th April, 1980 in the vacancy caused by the resignation of Dr Rafiq Zakaria from the Committee on the 18th May, 1979 and communicate to this House the name of the member so nominated by Rajya Sabha."

MR. SPEAKER: The question is:

"That this House recommends to Rajya Sabha that they do agree to nominate one member from Rajya Sabha to associate with the Com-

mittee on Public Undertakings of this House for the unexpired portion of the term of the Committee ending on the 30th April, 1980 in the vacancy caused by the resignation of Dr. Rafiq Zakaria from the Committee on the 18th May, 1979 and communicate to this House the name of the member so nominated by Rajya Sabha."

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The motion was adopted.
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12.58 hrs.

MATTERS UNDER RULE 377

- (1) NEED TO ESTABLISH PAPER FACTORIES IN CERTAIN PARTS OF UTTAR PRADESH

SHRI SURENDRA BIKRAM (Shah-jahanpur) Sir, the Government of India has been giving several licences to various private sector entrepreneurs for setting up factories for the manufacture of various kinds of papers in the country particularly in the Uttar Pradesh State. I have been noticing that most of such projects are being located in Western parts of Uttar Pradesh in view of availability of raw materials. Several other parts of Uttar Pradesh also have raw materials for paper industry in abundance with other facilities required for paper industries. Such places are Shah-jahanpur, Hardoi, Pilibhit, Budaun, Faizabad, Gonda, Jaunpur, etc. where new paper projects of large capacity may be established. The Central Government must see to this matter on top priority so that several new paper plants are not located at few selected centres and these are distributed at several places in the country for the good of the people as well as paper industry. In Uttar Pradesh many paper industries are coming up in Ghazilabad, Sikandrabad area which is not justified and proper. As such concentration of paper industries at one or two locations is bound to create problems of shortage of raw materials, difficulties of disposal of effluents and such other industrial problems.

13 hrs.

- (ii) REPORTED PANIC AMONG PEOPLE FEARING FALL OF SKYLAB SPLINTERS.

PROF. SAMAR GUHA (Contai): Mr. Speaker, Sir, confusing and contradictory reports about the areas where the splinters of the Skylab are likely to fall out have created great anxiety, uncertainty and alarm all over India, as in other parts of the world. Different Space and scientific agencies are circulating different reports about the nature, time and the areas of the probable fall out of the splinters of the Skylab, which have added to the worries and alarm facing the people, particularly in our country.

The Space Department of India or the Government of India have not made any specific statement or given any positive information about the probability of fall-out of Skylab parts over the Indian territory.

SHRI DINEN BHATTACHARYA (Serampore) Yesterday, it was made by the Prime Minister.

PROF. SAMAR GUHA: Not a clear statement. Various press reports have created such an atmosphere of terror in the mind of the people that many people are hectically moving out to different places in search of some areas of security from Skylab fall-outs.

It is an urgent duty for the Government to come out with a statement followed by necessary actions regarding the hazard that may be caused to the Indian people due to fall-out of the high speed splinters from the crashing Skylab. The Government should immediately inform in as much details as they are capable of

(1) Whether the Skylab splinters are likely to fall out over the territory of India. If so, the areas where the splinters may fall.

(2) Whether the Concerned authorities of various potentially endangered areas of our country have been properly alerted? If so, the nature of the warning given to them?